NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 23/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2017

NAME OF THE PARTIES: Mr. Rajan Shivnath Puri

V/s.

M/s. Crimplon Yarns Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--|----------------------------|-----------|
| 1. | Rumit. Mirje | Advocate for besponder to | R.H.M |
| | Jayant Puronik alw Col. Abhilil Kadam. | Advocate tor Peritioner | And . |

Order TCP No. 23/397-398/CLB/MB/MAH/2013

On having heard that Settlement talks are in progress, at request of the parties, list this matter for reporting settlement on 10.2.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)